

ITEM NO.19

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.54/2024

SAVE MON REGION FEDERATION & ANR.

Petitioner(s)

VERSUS

THE STATE OF ARUNACHAL PRADESH & ORS.

Respondent(s)

Date : 29-01-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Prashant Bhushan, AOR  
Ms. Neha Rathi, Adv.  
Mr. Kamal Kishore Upadhyay, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

- 1 Issue notice, returnable in four weeks.
- 2 Liberty to serve the Standing Counsel for the State of Arunachal Pradesh, in addition.

(CHETAN KUMAR)  
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)  
Assistant Registrar